

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/00866/2021

This the 12th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Sheeraz Ahmad Ganie (age 19 years) s/o Kh. Mohammad Ramzan Ganie r/o Zangibagh-Checkpora District Budgam.

.....Applicant

(Advocate:- Mr. N.A. Malik-**Not Present**)

Versus

State of J&K through District Development Commissioner, Budgam and 02 others.

.....Respondents

(Advocate:)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 25.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 12.03.2021 for appearance of applicant. It seems that the applicant has lost

interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/